

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Civil Contempt Petition No.202/00007/2018
(in O.A. No.202/1002/2015)

Gwalior, this Wednesday, the 24th day of October, 2018

HON'BLE SHRI R. RAMANUJAM, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Shri Vrindavan Singh,
aged about 43 years
Son of Shri Antram Singh
Ex-Status (TS) employees
presently R/o Village Mohan Pur
Morar District Gwalior 474006
(By Advocate –Shri Avinash Kumar Dubey proxy counsel for
Shri M.K. Sharma) **-Petitioner**

V e r s u s

1. Shri Sanjay Mitra IAS
The Secretary to Union of India
Ministry of Defence
South Block New Delhi 110001
2. Col. Shri S. Kashyap
The Deputy Director General, Military Farm QMG's Branch,
IHQ of MOD (ARMY) West Block III R.K. Puram,
New Delhi 110066
3. Lt. Col. Shri D.S. Rathore The Director Military Farm
Southern Command Command Head Quarter,
Khirki Pune (Maharashtra) 400462
4. Brig. Shri Karan Singh
(a) The Station Commandant, Incharge
Station Head Quarter Morar Cant. Gwalior (MP) 474006
(b) The Station Commandant Station Head Quarter,
Jhansi Cant. Jhansi (U.P.) 284001 **- Respondents**

(By Advocate –**Shri Akshay Jain**)

O R D E R (ORAL)**By R. Ramanujam, AM:-**

This Contempt Petition has been filed by the petitioner against the respondents alleging non-compliance of order dated 10.07.2017 passed by this Tribunal in O.A. No.202/01002/2015.

2. It is submitted by the learned counsel for the respondents that the order of this Tribunal had since been complied with. Learned counsel for the petitioner would, however, urge that the petitioner be granted liberty to challenge the order in a fresh O.A.
3. As there is no evidence of willful disobedience of the order of this Tribunal, C.P. is closed. Notices are discharged.

(Ramesh Singh Thakur)
Judicial Member

(R. Ramanujam)
Administrative Member

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